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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	595/16
PETITION NUMBER	:	TP 293/17
NAME OF THE PETITIONER (S)	:	VANTAMURI TRADING & INVESTMENTS LTD.
NAME OF THE RESPONDENT (S)	:	
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

None appeared for the petitioner company. Fresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner company.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)